

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Thursday the 16th day of November 2023 at 10.30 a.m
(VIRTUAL MODE)

[Click here to join VC](#)

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and
Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|--|------------------------|--------------------------------|
| 1 | Comp App (AT) (CH) No. 91/2023 For Stay IA No. 1168/2023 | Mr. Sajan K Thomas & 3 Ors. Vs Falcon Agencies Pvt. Ltd. & 4 Ors. | Mr. Hari Kumar G Nair | Mr. TK Bhaskar For Caveator |
| 2 | Comp App (AT) (CH) No. 92/2023 For Urgent Hearing IA No. 1171/2023 | Global Best Foundries Pvt Ltd & Anr. Vs D Suseela | Dr. KS Ravichandran | |
| 3 | Comp App (AT) (CH) (Ins) No.388/2023 For Stay IA No. 1179/2023 | Supreme Overseas Exports India Pvt. Ltd. Vs Mr. V Duraisamy & 4 Ors. | Mr. Bendi Raviteja | |
| 4 | Comp App (AT) (CH) (Ins) No.389/2023 To dispense with IA No. 1180/2023 For Condone Delay IA No. 1181/2023 For Stay IA No. 1182/2023 Delay in refiling IA No. 1183/2023 For Directions IA No. 1184 & 1185/2023 | India Power Corporation Ltd. Vs Ravi Shankar Devarakonda & 2 Ors. | Mr. Abhishek Jenasen | |
| 5 | Comp App (AT) (CH) (Ins) No. 392/2023 For Urgent Listing IA No. 1198/2023 For Condone Delay IA No. 1199/2023 For Stay IA No. 1200/2023 | Assistant Provident Fund Commissioner Vs Agrigo Trading Pvt Ltd & 2 Ors. | Mr. R Vishnu | |

For Directions/Convenience Compilation

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|---|--------------------------|--------------------------|
| 6 | TA (AT) No. 289/2021 (CA (AT) No. 137/2020) | Manjunath Ravindra & Anr Vs Mentor Capital Limited & 12 Ors WITH | Mr. D Abhinav Rao | Mr. Rakesh K Ojha- R1-R4 |
| 7 | TA (AT) No. 290/2021 (CA (AT) No. 164/2020) | Mentor Capital limited & 3 Ors. Vs Ramsons Vikram Private Limited & 9 Ors. WITH | Mr. Rakesh K Ojha | |
| 8 | TA (AT) No. 293/2021 (CA (AT) No. 236/2020) | Ramsons Vikaram Pvt Limited & 2 Ors Vs Mentor Capital Limited & 11 Ors | Mr. S Vivekananda | |
| 9 | TA (AT) No. 285/2021 (CA (AT) No. 125/2020) | M/s Shanthala Spherocast Private Limited & 13 Ors Vs Mrs. Rajani Satish | Mr. Shanthkumar V Mahale | Mr. Naman Jhabakh |

For Admission (After Notice)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|--|------------------------|--|
| 10 | Comp App (AT) (CH) No.11/2021 For Stay IA No. 67/2021 Additional docs. IA No.68/2021 For Exemption IA No.69/2021 | Anjana Sanghi & 2 Ors Vs 3A Capital Services Ltd & 11 Ors WITH | Mr. Y. Suryanarayana | Mr. Manish K Choudhary - R1 Mr. Anirudh Wadhwa - R12 |
| 11 | TA (AT) No.294/2021 Comp App (AT) (CH) No.07/2021 | Samruddhi Investors Services Pvt. Ltd. Vs. 3A Capital Services Ltd. WITH | Ms. Anushree Malaviya | Mr. Manish K Choudhary- R1 Mr. Y Suryanarayana- R2-R5 |
| 12 | TA (AT) No.123/2021 (Comp. App. (AT) No.224/2020) | 3A Capital Services Limited Vs Sanghi Spinners India Limited & 13 Ors WITH | Mr. JK Chaudhary | Mr. Y.Suryanarayana- R1-R4 |

| | | | | |
|----|---|---|-----------------------------|--|
| 13 | TA (AT) No.124/2021 (Comp. App. (AT) No.225/2020) | 3A Capital Services Limited Vs Sanghi Spinners India Limited & 12 Ors | Mr. JK Chaudhary | Mr. Y.Suryanarayana- R1-R4 |
| 14 | Comp App (AT) (CH) (Ins) No. 220/2023 For Stay IA No. 729/2023 | Linen Art Pvt. Ltd. Vs Canara Bank & 3 Ors. WITH | Ms. Tahura Anzar | Mr. ML Ganesh- R1 |
| 15 | Comp App (AT) (CH) (Ins) No. 221/2023 For Stay IA No. 730/2023 | Linen Art Pvt. Ltd. Vs Canara Bank & 3 Ors. | Ms. Tahura Anzar | Mr. ML Ganesh- R1 |
| 16 | Comp App (AT) (CH) (Ins) No. 225/2023 For Stay IA No. 736/2023 For Exemption IA No. 734 & 735/2023 For Additional Docs. IA No. 733/2023 | Mahal Hotel Pvt. Ltd. Vs Dr. Govindarajula Venkata Narasimha Rao, RP of Viceroy Hotels Ltd. | Mr. Sandeep Bajaj | Mr. Pradeep Joy |
| 17 | Comp App (AT) (CH) (Ins) No. 364/2023 For Stay IA No. 1116/2023 | Mr. A Rajendra, Ex- Shareholder & Suspended Board of Director of Dharti Dredging & Infrastructure Ltd. Vs Mr. Gonugunta Madhusudhan Rao, RP of Dharti Dredging & Infrastructure Ltd. & 4 Ors. WITH | Ms. Harshini Jhothiraman | Ms. Disha Parekh- R1 Ms. Neha Bhosale- R2-R4 Mr. Kumar Anurag Singh- R5 |
| 18 | Comp App (AT) (CH) (Ins) No. 365/2023 For Stay IA No. 1117/2023 To dispense with IA No. 1118/2023 | Mr. A Rajendra, Ex- Shareholder & Suspended Board of Director of Dharti Dredging & Infrastructure Ltd. Vs Mr. Gonugunta Madhusudhan Rao, RP of Dharti Dredging & Infrastructure Ltd. & 4 Ors. | Ms. Harshini Jhothiraman | Ms. Disha Parekh- R1 Ms. Neha Bhosale- R2-R4 Mr. Kumar Anurag Singh- R5 |

For Hearing

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|---|---|---|
| 19 | TA (AT) No.51/2021 (CA (AT) No. 102/2019 For Stay IA No. 1425/2019) | Spectrum Power Generation Ltd. & 3 Ors. Vs M. Kishan Rao & 42 Ors. WITH | Mr. Anando Mukherjee | Mr. Rahul Unnikrishnan Mr. Yogesh K. Jagia |
| 20 | TA (AT) No.52/2021 (CA (AT) No. 137/2019 For Stay IA No. 1767/2019) | Mr. M Kishan Rao & 9 Ors Vs Spectrum Power Generation Ltd & 37 Ors | Mr. Yogesh Jagia Mr. Rahul Unnikrishnan Mr. Krishna Dev J | Mr. Anando Mukherjee |
| 21 | TA (AT) No. 167/2021 (CA (AT) (Ins) No. 355/2020) | M/s PP Bafna Ventures Pvt Ltd Vs M/s KVR Industries Pvt Ltd | Ms. Malvika Kapila Kalra | |
| 22 | TA (AT) No.181/ 2021 (CA (AT) No. 191/2019) | D. Aravindakshan Vs Agastya Bio Pharm India Ltd. & 5 Ors | Prof. D Arvindakshan | Mr. K Mahadevan- R1-R6 |
| 23 | Comp App (AT) (CH) (Ins) No. 169/2021 To implead IA No. 425/2021 | M/s. Metal India & Ors Vs V Mahesh – Liquidator of M/s Nagarjuna Oil Corporation Ltd. | Mr. Kairav Trivedi | Mr. S. Satish- R1 |
| 24 | Comp App (AT) (CH) No. 112/2022 For Urgent Hearing IA No. 1026/2022 For Stay IA No. 1027 & 1028/2022 | Krishna Metal Industries Pvt Ltd & 5 Ors Vs Vijay Kumar Goyal & 3 Ors | Mr. S Chidambaram | Mr. R Parthasarathy- R1-R4 |
| 25 | Comp App (AT) (CH) (Ins) No. 112/2022 For Exemption IA No. 263/2022 For Stay IA No. 262/2022 | Srinivasa Ediffice Pvt. Ltd. Vs ECI Infra Towers Company Pvt Ltd & Anr. | Mr. VVSN Raju | Ms. G. Kalpana- R1 |
| 26 | Comp App (AT) (CH) (Ins) No. 362/2022 For Stay IA No.829/2022 To implead IA No. 923/2022 | The Andhra Pradesh Maritime Board Rep by P. Ramesh Vs Sembmarine Kakinada Limited, Rep by Mr. Vedagiri Venkata Krishnamurthy, Liquidator & Anr. | Mr. B Dhanaraj Ms. Pavithra K | Mr. Anant Merathia- R1 Mr. CV Narasimham- R2 |

| | | | | |
|----|---|---|-------------------------|--|
| 27 | Comp App (AT) (CH) (Ins) No. 23/2023 For Condone Delay IA No. 78/2023 | Srikanth Dwaraknath Vs Dineshchand Surana & 14 Ors | Mr. R Vidhya Shankar | Ms. Ramya Subramaniam- R1 Mr. D Manimaran- R4 Ms. G Savitha- R6 Mr. VV Sivakumar- R8 Mr. B Shruthan- R10-R12 |
| 28 | Comp App (AT) (CH) (Ins) 60/2023 For Stay IA No. 224/2023 | Bank of India Vs Jayasree.M Liquidator, M/s Vasan Construction Company Pvt. Ltd. & Anr. | Mr.R Umasuthan | Mr. B Dhanaraj- R1 |
| 29 | Comp App (AT) (CH) (Ins) No. 76/2023 For Stay IA No. 273/2023 | Canara Bank Vs Jayasree M Liquidator M/s Vasan Construction Company Pvt.Ltd & Anr. | Mr. R. Umasuthan | Mr. B Dhanraj- R1 |
| 30 | Comp App (AT) (CH) (Ins) No. 146/2023 For Condone Delay IA No. 487/2023 For Stay IA No. 486/2023 | Gladys Malini & Anr. Vs C.Ramasubramaniam, Liquidator of M/s Effimax Engineers Pvt. Ltd. | Mr. V Ravikumar | Mr. S Sathiyarayanan |
| 31 | Comp App (AT) (CH) (Ins) No.160/2023 | SREI Equipment Finance Ltd. Vs Madhucon Projects Ltd. WITH | Mr. Anant Merathia | Mr. R Madana Gopal |
| 32 | Comp App (AT) (CH) (Ins) No.161/2023 For Stay IA No. 529/2023 | Madhucon Projects Ltd. Vs SREI Equipment Finance Ltd. | Mr. R Madana Gopal | Mr. Anant Merathia |
| 33 | Comp App (AT) (CH) (Ins) No. 243/2023 For Exemption IA No. 767/2023 | State Bank of India Vs Ms. N Sai Gayathri WITH | Mr. PBA Srinivasan | Mr. Abhishek Jenasenan |
| 34 | Comp App (AT) (CH) (Ins) No. 245/2023 For Exemption IA No. 783/2023 | State Bank of India Vs PV Bhaskara Rao WITH | Mr. PBA Srinivasan | Mr. Abhishek Jenasenan |
| 35 | Comp App (AT) (CH) (Ins) No. 247/2023 Delay in refiling IA No. 788/2023 For Exemption IA No. 789 & 790/2023 | State Bank of India Vs P Raja Rao WITH | Mr. PBA Srinivasan | Mr. Abhishek Jenasenan |

| | | | | |
|----|--|---|--------------------|---------------------------|
| 36 | Comp App (AT) (CH) (Ins) No. 249/2023 For Exemption IA No. 796/2023 | State Bank of India Vs G Srinivasa Rao WITH | Mr. PBA Srinivasan | Mr. Abhishek Jenasenan |
| 37 | Comp App (AT) (CH) (Ins) No. 250/2023 For Exemption IA No. 798/2023 | State Bank of India Vs PV Mohan Rao WITH | Mr. PBA Srinivasan | Mr. Abhishek Jenasenan |
| 38 | Comp App (AT) (CH) (Ins) No. 253/2023 Delay in refiling IA No. 805/2023 For Exemption IA No. 806/2023 | State Bank of India Vs Ms N. Amulya Krishna | Mr. PBA Srinivasan | Mr. Abhishek Jenasenan |

NOTE:

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the “**Join**” button, the party would be prompted to enter the display name wherein

the party is required to write his/her name with designation by prefixing item no. (of the cause list) in the space given i.e.: **ITEM NO. 1 – ABC - Appellant** OR **ITEM NO. 1 – DEF - Respondent** OR **ITEM NO. 1 – GHI - PARTY-IN-PERSON**, as the case may be, and thereafter the party is required to click on the “**JOIN**” button.

2. After joining, ensure that – **VIDEO is always on OFF mode AND MIC is always on MUTE mode.**

3. Video should be switched ON only by the Counsel for the parties/ litigants to a case, when the concerned Item No. is called for hearing. Mic should be UNMUTED only by the party speaking.

4. One device each should be used by the respective Parties.

5. Switching On the Video or UNMUTING the Mic otherwise will disturb the hearing of ongoing matters.

6. For any technical support Parties may contact the following officials during the office hours on working days:

VC Support –Mr. Akshay Kumar, Ms. Anusha and Ms. Hemavathy Krishnan (044-028880500) or through email on **e-mail ID:** vcnclatchennai5@gmail.com

7. Detailed instructions for joining video conferencing are made available at:

<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>

8. The appearance slips may be sent at: vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Technical)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in